

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-125/2008(Pt.)/5966/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Registrar,  
Gauhati High Court,  
Aizawl Bench, Aizawl.

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Dated Guwahati the 19 July, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No.P.20012/1/2021-HC(AB)/225 dated 05.07.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Vanlalenmawia, District & Sessions Judge, Lunglei Judicial District has been granted **casual leave for two days on 18.07.2024 and 19.07.2024, along with station leave permission.** A senior Judicial Officer available at the station would remain in-charge of his Court and Office during his absence.

Yours faithfully,

Sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-125/2008(Pt.)/5967-5968/A, dated 19-07-24**

Copy to:

1. Shri Vanlalenmawia, District & Sessions Judge, Lunglei Judicial District.
- ✓ 2. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**  
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